

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 7729-7733/2020

(Arising out of impugned final judgment and order dated 26-05-2020 in WP(PIL) No. 59/2020, WP(PIL) No. 78/2020, WP(PIL) No. 82/2020, WP(PIL) No. 91/2020 and WP(PIL) No. 92/2020 passed by the High Court For The State Of Telangana At Hyderabad)

THE STATE OF TELANGANA & ORS. ETC.

Petitioner(s)

VERSUS

P.L. VISHWESHWAR RAO & ORS. ETC.

Respondent(s)

Date : 17-06-2020 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ASHOK BHUSHAN
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE M.R. SHAH

For Petitioner(s) Mr. Shyam Divan, Sr. Adv.
Mr. S. Udaya Kumar Sagar, AOR
Ms. Bina Madhavan, Adv.
Mr. Udayaditya Banerjee, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Issue notice.

In the meantime, the following direction passed by the High Court shall remain stayed:

"Therefore, this Court directs that dead bodies being released by the hospital, by way of abundant caution, will have to be tested for the presence of corona virus."

(MEENAKSHI KOHLI)
AR-cum-PS

(RENU KAPOOR)
BRANCH OFFICER